

**REPORT OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**FIFTY-THIRD REPORT**



सत्यमेव जयते

**LOK SABHA SECRETARIAT  
NEW DELHI  
May, 1956**

0.12

**MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

1. Sardar Hukam Singh—*Chairman*.
2. Shri Raghunath Singh.
3. Shri Nageshwar Prasad Sinha.
4. Shri Ganesh Sadashiv Altekar.
5. Shri Goswamiraja Sahdeo Bharati.
6. Shri Narendra P. Nathwani.
7. Shri Radheshyam Ramkumar Morarka.
8. Shrimati Ila Palchoudhuri.
9. Shri N. Rachiah.
10. Dr. Natabar Pandey.
11. Shri Bhawani Singh.
12. Shri T. B. Vittal Rao.
13. Shri C. Madhao Reddi.
14. Shri N. Sreekantan Nair.
15. Shri Rayasam Seshagiri Rao.

Secretariat.

Shri N. C. Nandi—*Deputy Secretary*.

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I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf, this, their Fifty-third Report.

2. The Committee met on the 14th May, 1956, for categorisation and allocation of time under clauses (b) and (c) of Rule 44(1) of the Rules of Procedure to the Factories (Amendment) Bill by Shri T. B. Vittal Rao and consideration of the request by Shri Nand Lal Sharma for upgrading the Prevention of Cow Slaughter Bill from category 'B' to category 'A'.

## **II. Categorisation and allocation of time to Bill**

3. The member-in-charge of the Bill due for categorisation and the representative of the Ministry of Labour, which is concerned with the Bill, were, on invitation, present at the sitting.

4. After hearing the member-in-charge of the Bill and the representative of the Ministry and considering all aspects in regard to the Bill, the Committee placed the Bill in category 'B' in accordance with the principles for categorisation laid down in their Eighth Report and allotted three hours for its discussion.

## **III. Re-classification of the Bill**

5. The Committee then considered the letter from Shri Nand Lal Sharma requesting that the Prevention of Cow Slaughter Bill might be upgraded from category 'B' to category 'A'. The Bill had been placed in category 'B' by the Committee in their Eighth Report subject to review, if circumstances demanded, after the disposal of the Indian Cattle Preservation Bill by Seth Govind Das.

6. The Committee noted that the Member had already requested three times before to upgrade his Bill to category 'A'. On all these occasions the Committee had recommended that the category allotted to the Bill need not be changed on the grounds that this Bill was substantially similar to the Indian Cattle Preservation Bill by Seth Govind Das which was negatived by the House after due consideration and that there was no urgency for discussing the same matter again.

7. The member-in-charge, who was invited to be present at the sitting, could not be present. In the absence of any new grounds, the Committee were not in favour of revising their original opinion in respect of the Bill.

## **IV. Recommendations**

8. The Committee recommend:—

- (i) that the categorisation by the Committee of the Factories (Amendment) Bill by Shri T. B. Vittal Rao, be agreed to by the House.

- (ii) that the time allotted by the Committee for the discussion of the above Bill be agreed to by the House.
- (iii) that the original classification of the Prevention of Cow Slaughter Bill should not be changed from category 'B' to category 'A'.

HUKAM SINGH.

NEW DELHI;

*The 15th May, 1956.*

**APPENDIX.**

**Motion re : Adoption of the Fifty-third Report of the Committee on Private Members' Bills and Resolutions.**

The following motion was moved by Shri Ganesh Sadashiv Altekar and was adopted by the House on the 18th May, 1956:—

“That this House agrees with the Fifty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 16th May, 1956.”

[L.S. Deb., dated the 18th May, 1956.]